

ITEM NO.44

COURT NO.8

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7445/2023

RITHWIK PROJECTS PRIVATE LTD

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LIMITED

Respondent(s)

(IA No. 215130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Ms. Kiran Suri, Sr. Adv.  
Mr. Purvesh Buttan, Adv.  
Mr. S.j. Amith, Adv.  
Mr. Prateek Chaudhary, Adv.  
Ms. Vidushi Garg, Adv.  
Dr. (mrs. ) Vipin Gupta, AOR

For Respondent(s) Mr. Rajesh Kumar Gupta, AOR  
Ms. Jyoti Kaushik, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Not taken up.

List on 16.07.2024.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER

